

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2015/13408/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the 16th December, 2022

Sub: **Winter vacation.**

Ref:- Your letter No. DJHj/21/3352 dtd. 13.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **winter vacation from 26.12.2022 to 31.12.2022 along with station leave permission, with your official vehicle at own cost from the evening of 23.12.2022 till the morning of 02.01.2023**, as prayed for. The senior most Judicial officer, shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/ 13409-13410/A, dated , 16-12-2022
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

JT.REGISTRAR (VIGILANCE)

[Signature]